

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

**No.K.13026/06/2019-US.I**  
**Government of India**  
**Ministry of Law and Justice**  
**(Department of Justice)**

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 20<sup>th</sup> September, 2019.

**NOTIFICATION**

Shrimati Justice Vijaya Kamlesh Tahilramani has tendered her resignation from the office of the Chief Justice of the Madras High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from the afternoon of 06<sup>th</sup> September, 2019.



20/9/2019

**(Sadanand Vasant Date)**

**Joint Secretary to the Government of India**

**Tele: 2338 1496**

To

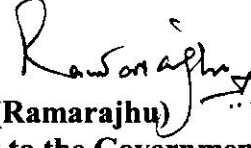
The Manager,  
Government of India Press,  
Minto Road,  
New Delhi-110002

No.K-13026/06/2019-US.I

Dated 20.09.2019

Copy to:-

- 1 The Secretary to the Governor of Tamil Nadu, Chennai.
- 2 The Secretary to the Chief Minister, Tamil Nadu, Chennai.
- 3 The Secretary to the Chief Justice, Madras High Court, Chennai.
- 4 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 5 The Registrar General, Madras High Court, Chennai.
- 6 The Accountant General, Tamil Nadu, Chennai.
- 7 The President's Secretariat, (CA.II Section), New Delhi
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PPS to Secretary (J)/JS(RKK)/DS(ANS)/ SO(Desk)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Ramarajhu) 20/9/2019

Under Secretary to the Government of India  
Tele: 2338 2978